

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1076
ANSWERED ON 26.07.2022

AMENDMENT TO PM-KUSUM SCHEME

1076. SHRI SUJEET KUMAR
DR. AMAR PATNAIK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government is considering to raise the ceiling limit applicable for Central Financial Assistance (CFA) for Pump capacity from the existing 7.5 HP to 15 HP under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether Government is considering increase in the CFA from 30 to 50 per cent under PM-KUSUM, if not, the reasons therefor?

ANSWER
**THE MINISTER OF STATE OF NEW & RENEWABLE ENERGY AND CHEMICALS
AND FERTILIZERS**

(SHRI BHAGWANTH KHUBA)

(a) to (c) In response to a proposal from the Ministry of New & Renewable Energy (MNRE), the Ministry of Finance agreed to allow CFA for solar pumps up to 15 HP capacity in the North-Eastern and Himalayan States considering their topography, and also for community farming in high water table areas with the restriction that the total number of pumps of higher capacity will not be more than 10% of the total allocation.

(d) For installation of standalone solar pumps under Component-B of the PM-KUSUM Scheme and solarization of existing individual grid-connected agriculture pumps under Component-C of the Scheme, a higher CFA of 50% of the benchmark cost or the cost discovered through tender, whichever is lower, is already being provided in North-Eastern States including Sikkim, hilly States of Himachal and Uttarakhand, UTs of Jammu and Kashmir, Ladakh, Andaman & Nicobar Island and Lakshadweep. In all other States/ UTs, CFA of 30% of the benchmark cost or the cost discovered through tender, whichever is lower, is provided.
